

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 315 of 2013

Dated : 25th September, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s Torrent Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1

Mr. Anand K. Ganesan
Ms. Poorva Saigal for R-4

Mr. Rishabh D. Singh for R-5

ORDER

The learned counsel for the Respondent No.5 wants to file Vakalatnama. He is permitted to do so. The reply has already been filed in the matter.

At the request of the learned counsel for the Appellant, post the matter for hearing on **31st October, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member